

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

(IB)-3013(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2019.

NAME OF THE COMPANY: M/s. Reach International V/s. M/s. Altech Infrastructure (P) Ltd.

~~SECTION OF THE COMPANIES ACT:~~ 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Siddhant Gupta, Advocate for the Petitioner Ms. Vishakha Gupta, Advocate for the Respondent
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ORDER

Ld. Counsel for the CD accepts notice and undertakes to file vakalatnama within 3 days, reply within 10 days and rejoinder, if any, thereafter within 5 days. List this case for hearing on 13th January, 2020.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)